

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2629
TO BE ANSWERED ON 27-12-2018

Evaluation of Claims regarding ODF

2629. SHRI K. ASHOK KUMAR:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether many State Governments have claimed that certain districts under their domain have become Open Defecation Free (ODF);
- (b) if so, the details thereof;
- (c) whether some of the said claims were found to be incorrect by many authorities; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) and (b) As per the Swachh Bharat Mission (Gramin)[SBM(G)] guidelines, villages and districts declare themselves Open Defecation Free (ODF) through a rigorous process of self-declaration, followed by a multi-level decentralized verification process by the districts and States. A district is declared ODF when all the villages of the district have been declared ODF. 569 districts in the country have been declared Open Defecation free (ODF) as on 21.12.2018.

(c) and (d) Ministry of Drinking Water and Sanitation had conducted National Annual Rural Sanitation Survey (NARSS) 2017-18 through an independent agency under World Bank support project to SBM(G), as per which 95.6% of ODF verified villages were confirmed to be ODF.